

THROUGH SPEED POST

IN THE HIGH COURT OF DELHI AT NEW DELHI

F.No.451/Comp./DHC 12957-76  
Dated: 20-4-10

From

The Registrar General  
Delhi High Court  
New Delhi

To

(List of Vendors enclosed)

Sub: Quotation for Desktops

Sir,

This Court intends to purchase desktops as per enclosed configuration for the use of this Court.

You are requested to submit quotation for desktop thereof in a sealed envelope to the undersigned on or before 3-5-2010. The validity of rates should not be less than 6 months.

The envelope should be addressed in the name of "Registrar General, Delhi High Court, New Delhi," and the subject of this letter be superscribed on the envelope.

The quotation received after due date shall be summarily rejected.

Yours truly,



(Girish Sharma)  
Registrar (Comp./Sty.)  
For Registrar General

o/c

## Desktop Configuration for Programmers

<b>CPU</b>	Intel® Core™ i5-750 Processor
<b>Chipset</b>	Compatible to processor
<b>Memory</b>	4 GB DDR3 SDRAM
<b>Graphics</b>	On Board
<b>Network Controller</b>	Gigabit Ethernet
<b>Sound Controller</b>	On Board
<b>Hard Disk</b>	500 GB 7200 RPM
<b>Optical Disk Drive</b>	DVD Writer
<b>Cabinet</b>	Premium
<b>Mouse</b>	Optical
<b>Monitor</b>	22"
<b>Keyboard</b>	Keyboard
<b>Operating System</b>	Microsoft Windows 7